

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS IS THE 28TH DAY OF FEBRUARY, 1995

Review Application No. 104/12/9f 1994

In

Original Application No. 1627 of 1994

HON. MR. JUSTICE B.C. SAKSENA, V.C.

Girija Shanker

..... Petitioner

Versus

Union of India and Ors

..... Respondents

ORDER

JUSTICE B.C. SAKSENA, V.C.

This review application is directed against a judgement. The O.A. was dismissed in view of the discussion and conclusions in O.A. No. 1329/94 P.K. Roy Vs. Comptroller and Auditor General of India and Ors decided on 23.9.94. <sup>A</sup> The review application No. 89/11/94 was filed in the said O.A. No. 1329/94 and similar pleas, as raised therein, have been raised in this review application. The said review application has been dismissed by an order dated 18.1.95. Thus there is no merit in this review application also. It accordingly, in my opinion deserves to be rejected summarily.

2. The review application may be placed for orders before Mr. S. Das Gupta, Administrative Member under the circulation rules for his orders.

*B.C. Saksena*  
Vice Chairman

Dated: 28.2.1995

Uv/

I agree with the views expressed above. The review application may be dismissed

*W.R.*  
8/3/95

14.3.95

In view of the concurrence of Mr. S. Das Gupta  
Member (A) with the opinion tendered by me the  
review application is dismissed for the reasons  
detailed in my order dated 28.2.95.

*W*  
Member (A)

*bd*  
Vice Chairman